

MC No. 364 of 13
IN WP(C) No. 324 of 2013

14.02.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WP(C)No. 324 of
2013 after two weeks.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
14.02.14

PIL No. 7 of 2012

14.02.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Smti Agnes Kharshiing, petitioner, present in person.

Shri ND Chullai, Senior GA, present for the State respondents.

Shri HS Thangkhiew, Senior Advocate, assisted by Shri N Mozika, Advocate, present for the respondents.

Rejoinder affidavit has been filed on behalf of the petitioner. Same be taken on record.

List this petition for final hearing after two weeks.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
14.02.14

WA No. 17 of 2012

14.02.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Ms SG Momin,
counsel for the appellant. List after two weeks for
hearing.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
14.02.14

WP(C) No. 87 of 2013

14.02.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Ms F
Kharsyiemiong, Advocate, holding brief for Smti T
Yangi, counsel for the respondents. List after three
weeks for hearing.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
14.02.14

WP(C) No. 246 of 2012

14.02.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri S Sen Gupta,
counsel for the respondents. List on 19.02.2014 for
hearing.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
14.02.14

WP(C) No. 324 of 2013

14.02.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Shri S Thapa, Advocate, present for the
petitioner.

Shri AH Hazarika, Advocate, present for the
respondents.

Learned counsel for the respondents prays for
and is allowed further two weeks' time to file counter
affidavit.

List after two weeks.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
14.02.14